

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 250/GT/2013**

Subject: Revision of tariff of Simhadri Super Thermal Power Station, Stage-I (1000 MW) for the period from 1.4.2009 to 31.3.2014 after truing up exercise.

Date of Hearing: 18.3.2014

Coram: Shri Gireesh B. Pradhan, Chairperson  
Shri M. Deena Dayalan, Member  
Shri A.K.Singhal, Member

Petitioner: NTPC Ltd., New Delhi

Respondents: APTRANSCO & 4 ors

Parties Present: Shri Ajay Dua, NTPC  
Shri Rohit Chabbra, NTPC  
Shri A.S.Pandey, NTPC  
Shri V.K.Garg, NTPC

**RECORD OF PROCEEDINGS**

The petitioner, NTPC, has filed this petition for revision of tariff of Simhadri Super Thermal Power Station, Stages-I (1000 MW) ('the generating station') for the period from 2009-14, after truing-up in terms of Regulation 6(1) of the 2009 Tariff Regulations.

2. During the hearing, the representative of the petitioner made submissions in the matter and prayed that tariff of the generating station may be revised as prayed for in the petition.
3. None present on behalf of the respondents. The Commission reserved orders in the petition.

By order of the Commission  
sd/-  
(T. Rout)  
Chief (Law)